

No. MND-DC-UDA/2020.....59.

From

The Deputy Commissioner,
Mandi District Mandi HP.

To

The Consultant Judicial-NGT(P.B)
National Green Tribunal
Copernicus Marg New Delhi-11001

Dated Mandi the | January 2020

Subject:- Order passed in OA No. 739/2019

Sir,

Kindly refer to your office email dated 30.10.2019 on the subject cited above.

In this regard, it is submitted that the status report as desired is enclosed herewith for your kind information & necessary action please.

Encls. As above

Yours faithfully,


Addl. District Magistrate,
Mandi, District Mandi HP

Subject:- Status report regarding order dated 20-09-2019 passed in OA No. 739/2019 Lama Sushil Dewa v/s State of Himachal Pradesh.

With regard to the petition filed by Lama Sushil Dewa in OA No. 739/2019, it is submitted that the contents of the petition and concerns of the petitioner were enquired into through SDO (C) Balh.

As per the report received by SDO (C) Balh (enclosed as Annexure-I), it is submitted that surroundings of the lake are thoroughly cleaned everyday by Nagar Panchayat, Rewalsar. It is further submitted that drains have been constructed around the lake to prevent waste from entering the lake and these drains are also cleaned regularly by Nagar Panchayat Rewalsar.

It is further submitted that hotels and houses/residential accommodation in Rewalsar have their own septic tanks. However, a new sewerage network scheme worth Rs 1.5 crore has been sanctioned for the town and is currently being constructed by I&PH department. In addition, the septic tank of main Buddhist temple, managed by “**Mahabudhi Niyangmapa Society Rewalsar**” in ward No. 5 is quite far from the lake.

The Nagar Panchayat Rewalsar and local administration are making best efforts to keep Rewalsar Lake and its premises clean.


**Additional District Magistrate
Mandi, District Mandi (H.P.)**

Ameswar I



क्रमांक:-एस0डी0एम0 / बल्ह / रीडर / 2019-

10462

प्रेषक

उप मण्डलाधिकारी (ना0),
बल्ह, जिला मण्डी हि0प्र0।

प्रेषित

उपायुक्त,
मण्डी, जिला मण्डी हि0प्र0।

दिनांक बल्ह 30 दिसंबर 2019.

विषय:-

Order passed on OA No. 739/2019.

महोदय,

उपरोक्त विषय पर महोदय के कार्यालय पत्र संख्या MND-DC-UDA-(Vol-I)/2009-50609 दिनांक 2 दिसंबर 2019 के सन्दर्भ में निवदेन है कि मामले की छानबीन नायब तहसीलदार रिवालसर के माध्यम से करवाई गई। रिपोर्ट के अवलोकन से पाया गया कि नगर पंचायत रिवालसर झील के चारों ओर प्रतिदिन सफाई करवा रही है तथा झील में गाद को रोकने के लिए नालियों का निर्माण कार्य किया गया है जिनकी नियमित सफाई की जाती है। रिवालसर शहर में सीवरेज का कार्य सिंचाई एवं जन स्वास्थ्य विभाग द्वारा करवाया जा रहा है। रिवालसर में होटल व घरों में सैफटिक टैंक बने हुए हैं तथा किसी भी सेफटिक टैंक का पानी झील में नहीं जा रहा है। बौद्ध मन्दिर जो कि महावोधि निगम्पा सोसायटी का सेफटिक टैंक वार्ड नं0 5 में बना हुआ है जो कि झील से काफी दूरी पर स्थित है। इसकी सीवरेज लाईन झील से कुछ दूरी पर है जिसकी सफाई और मुरम्मत का कार्य समय-समय पर सोसायटी के माध्यम से करवाई जा रही है। नगर पंचायत द्वारा लोक निर्माण विभाग के माध्यम से झील के दोनो ओर पानी की निकासी के लिए बनाई गई नालियों की मुरम्मत का कार्य करवाने जा रही है ताकि झील को प्रदुषण मुक्त बनाया जा सके।

भवदीय,

उप मण्डलाधिकारी (ना0),
बल्ह, जिला मण्डी हि0प्र0।